

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &
IA NO. 316 OF 2016**

Dated: 27th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Mahanagar Gas Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gourab Banerji, Sr. Adv.
Mr. Trinanath Tadakamalla
Mr. Ishaan Chhaya
Ms. Rashi Goswami
Mr. Mohit Pandey

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Anant Bhardwaj for R-1

Ms. Iti Agarwal for R-2

Mr. Sunil Kumar Jain
Mr. Punya Garg
Mr. Abhishek Jain for R-3

ORDER

List the matter for further hearing on **10.12.2018.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

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